

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

43. IA 1468/2024 in C.P. (IB)/959(MB)2022

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 15.04.2024**

**NAME OF THE PARTIES:- IA 1468/2024 Bansi Mall Management
Pvt. Ltd. Vs. Ravi Sethia (RP OF FLFL)
IN THE MATTER OF
Bank of India
Vs.
Future Lifestyle Fashions Limited**

Section: 60(5) U/s 7 of Insolvency and Bankruptcy Code, 2016

ORDER

IA 1468 of 2024:- Counsel, Ankit Lohia a/w Krishna Baruah, Ankita Yadav and Devdatta Uchil appeared for the Applicant and Counsel, Nandita Bajpai appeared for the RP. By consent of the parties list this matter on **23.04.2024**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)